

(c) if so, what are the reasons therefor and what steps are being taken by Government to prevent its closure?]

**इस्पात, खान और धातु मंत्री (श्री एम० चन्ना रेड्डी) :** (क) जी, नहीं ।

(ख) कम्पनी द्वारा किये जाने वाले काम की आवश्यकताओं, प्रशासनिक सुविधाओं तथा आर्थिक स्वयंशोद्धिता को देखते हुए आरम्भ में कम्पनी की अधिकृत पूंजी एक करोड़ रुपये रखी गई थी ।

(ग) प्रश्न नहीं उठता ।

[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) No Sir.

(b) Initially the authorized capital of the Company was kept at Rupees one crore on the basis of the nature and requirements of the work it was undertaking, as well as administrative convenience and economic viability.

(c) Does not arise.]

#### **PUBLIC SECTOR COMPANY FOR COPPER PROJECTS**

134. SARDAR RAM SINGH: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that decision has been taken to form a company in the public sector for developing copper projects in India;

(b) if so, what projects are to be assigned to this Company?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) Yes, Sir.

(b) For the present, it is proposed to assign the development and mining of Khetri, Agnigundala and Rakha deposits to this Company.

[ ] English translation.

#### **RAIL-CUM-ROAD BRIDGE AT RAJAH-MUNDRY**

135. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to shelve the road portion of the rail-cum-road bridge being constructed by South Central Railway at Rajahmundry over Godavari river; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The Working Group of the Planning Commission while examining the Fourth Plan of Andhra Pradesh for roads and other transport on 7th November 1966, suggested that instead of building the road-cum-rail bridge as planned it would be advisable to have a separate 2-lane road bridge at Raj-ahmundry. This would meet the traffic requirements in the long-term perspective in a more satisfactory manner than a 18 ft. wide road-deck on the proposed Railway bridge. The State Government representatives were also asked by the Working Group to discuss the possibility of constructing a separate road bridge with the Ministry of Transport. Since the work on construction of rail-cum-road bridge has been taken in hand the financial implications of accepting this suggestion at this stage, are being examined.

#### **HOUSE RENT ALLOWANCE FOR STAFF POSTED AT IRIMBANAM**

136. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state;

(a) whether the Railway staff posted at Irinbanam on the Southern Railway, situated within the radius of 8 Kms of Ernakulam are granted House Rent Allowance;

(b) if so, from which date; and

(c) if not granted, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) The staff posted at Irumbanam are not eligible for House Rent Allowance as this locality is neither situated within 5 Kms of Ernakulam nor does it depend on Ernakulam for essential supplies.

RE: A POINT OF ORDER

श्री राजनारायण : (उत्तर प्रदेश) : श्रीमान् हमारा एक पाइन्ट आफ आर्डर है ।

श्री सभापति : किस बारे में ?

श्री राजनारायण : प्रश्नों के सम्बन्ध में हमारा पाइन्ट आफ आर्डर है ।

MR. CHAIRMAN: Now Papers to be laid on the Table.

श्री राजनारायण : श्रीमान्, मैं एक बड़ी मुसीबत में पड़ जाता हूँ । अगर मैं पाइन्ट आफ आर्डर नहीं कह पाऊंगा ।

श्री सभापति : हर चीज कहने का एक मौका होता है ।

श्री राजनारायण : हम ने जो पार्लियामेंटरी तरीका सीखा है ।

श्री सभापति : मुझे मालूम है ।

श्री राजनारायण : इसलिए मैं जानता हूँ कि यही एप्रोप्रिएट टाइम है । सवाल तभी पूछा जाय जब सवाल खत्म हो रहा हो । अभी सवाल खत्म नहीं हुआ ।

श्री सभापति : क्वेश्चन खत्म होने के बाद ।

श्री राजनारायण : यह एप्रोप्रिएट टाइम है । आप देखेंगे . . .

SHRI BABUBHAI M. CHINAI (Maharashtra): How can there be a point of order at a time when there is no business before the House? After the Question Hour is over nothing has yet come before the House. Where is the point of order then?

SHRI RAJNARAIN: A point of order can be raised at any time.

श्री गोडे मुराहरि (उत्तर प्रदेश) : सदन की कार्यवाही के बारे में पाइन्ट आफ आर्डर सदन में कभी उठाया जा सकता है ।

श्री सभापति : देखिए रोज क्वेश्चन खतर होता है । क्वेश्चन खतर होने के बाद . . .

श्री राजनारायण : यह क्वेश्चन से ताल्लुक रखता है ।

श्री सभापति : फरमाइये ।

श्री राजनारायण : देखिए आप के कार्यालय से आज मुझे एक पत्र मिला है श्री महेन्द्र कुमार जैन, खतर सचिव, का —

सेवा में,

श्री राजनारायण, संसद् सदस्य

विषय :—विदेशों से प्रवान मंत्री द्वारा प्राप्त किए गए उग्रहारों के सम्बन्ध में अल्प सूचना प्रश्न सं० 9-3

महोदय,

उपरोक्त विषय पर अल्प सूचना प्रश्न, जिस की सूचना आप ने २३-३-६७ को दी थी, के संदर्भ में मुझे आप को यह सूचित करने का निर्देश हुआ है कि प्रधान मंत्री अल्प सूचना पर इस प्रश्न का उत्तर देने में समर्थ नहीं हैं । नियम ५८ को पढ़ा जाय । हमारे रूल्स आफ